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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No. 246/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company	Panchadav Construction Pvt.Ltd		
Under Section	230-232 Amalg.		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. N. GURUMURTHY, FCA
Partner of Maroti & Associate

Applicants.

N. Gurumurthy
27/07/2017

27-07-2017 – CA (CAA) No. 246/KB/2017 – Panchadav Construction Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner.

The order is reserved.

sd.
MANORAMA KUMARI
MEMBER(J)